

SHRI SITARAM JAIPURIA: What is the view of the Government in this matter? Have they any objection to it?

SHRI RATANLAL KISHORILAL MALVIYA: The hours that have been fixed are deemed proper.

SHRI B. K. GAIKWAD: In the interests of the public, will the Government advise the Chief Commissioner to keep open the shops up to 9 P.M. which will be quite suitable to all?

SHRI JAISUKHLAL HATHI: The decision was taken in consultation with the Labour Advisory Committee and the merchants and also the people working in the shops.

MR. CHAIRMAN: He wants to know if you would advise the Chief Commissioner to keep them open till 9 P.M.

SHRI JAISUKHLAL HATHI: It is not necessary.

SHRI B. D. KHOBARAGADE: What objection can there be on the part of the Government to allow the shops to have double shifts if the consumers and the traders require them?

SHRI JAISUKHLAL HATHI: If they agree, it is a different matter. They have not agreed.

SHRI JAI NARAIN VYAS: Were representatives of the consumers consulted?

SHRI JAISUKHLAL HATHI: Yes, in the Labour Advisory Committee they are there.

SHRI A. B. VAJPAYEE: At present the shop-keepers have to close down their shops at 7:30 in the evening and the Government servants are put to great hardships as a result of this decision. May I know whether the Government employees' views have been given any consideration while fixing these hours?

SHRI JAISUKHLAL HATHI: Yes, there are certain localities which have been given different closing days, for example, Gole Market, Karol Bagh, Paharganj, etc. are given those facilities.

SHRI M. RUTHNASWAMY: Why should there be long shopping hours when there is so little money in the consumer's pocket?

(No reply.)

ARREST BY NEPAL GOVERNMENT OF ENGINEERS DEPUTED FOR CONSTRUCTION OF DAM

\*164. SHRI KRISHNA CHANDRA: Will the PRIME MINISTER be pleased to state:

(a) whether his attention has been drawn to the statement made by the Minister of Irrigation, Uttar Pradesh during the debate on Budget Demand for Irrigation in Uttar Pradesh Legislative Assembly to the effect that the Government of Nepal had agreed in principle to the construction of a Dam on the river Gandak by the Uttar Pradesh Government but when the Uttar Pradesh engineers went there to carry out the survey, they were arrested; and

(b) whether the Uttar Pradesh Government have made any approach to the Government of India in this connection and if so, with what results?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Government of Nepal have agreed in principle to the construction of the dam by the U.P. Government. Government of India have seen a Press report that an engineer of the U.P. Government was placed under arrest by the Nepalese police for a few hours and then released.

(b) No, Sir.

**SHRI KRISHNA CHANDRA:** May I know whether any note has been sent by the Government to the Nepal Government in this connection?

**SHRI DINESH SINGH:** No.

**MR. CHAIRMAN:** Next question.

**SHRI SATYACHARAN:** If you permit me to put some supplementaries, I would like to put some important questions.

**MR. CHAIRMAN:** I have passed on to the next. I had a feeling that there was no question on this. I am sorry.

**POSTERS ISSUED TO PROMOTE ANTI-UNTOUCHABILITY CAMPAIGN**

\*165. **SHRIMATI DEVAKI (GOPIDAS):** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how many posters have been issued by the Government of India using quotations from the writings and speeches of saints and eminent personalities to promote the anti-untouchability campaign; and

(b) whether Government received any suggestions from individuals or Associations for making use of the writings and messages of Sree Narayan Guru, a saint from Kerala who devoted his entire life to the eradication of untouchability; and if so, whether they have been implemented?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH):**

(a) Five posters using quotations from the writings and speeches of saints and eminent personalities have been issued by the Government to promote the anti-untouchability campaign.

(b) No such suggestions have been received by Government.

**SHRIMATI DEVAKI (GOPIDAS):** Is the Government aware that the S.N.U. Women's Association, Trivandrum, the President of S.N.D.P. Yogam, Quilon, the Managing Editor of Kerala Kaumudi, Trivandrum etc. have sent representations?

**SHRI SHAM NATH:** No representation has been received by the Government.

**SHRIMATI DEVAKI (GOPIDAS):** May I know whether the Government is aware of the fact that it is this Guru who has preached "Ask not caste, say not caste and think not caste" when the whole country was surging under caste distinctions?

**DR. B. GOPALA REDDI:** We know that Sree Narayan Guru was a preacher.

**SHRI J. S. PILLAI:** May I know the name of that saint?

**SHRIMATI DEVAKI (GOPIDAS):** Sri Narayana Guru.

**MR. CHAIRMAN:** The question hour is over.

**WRITTEN ANSWERS TO QUESTIONS**

**भारत सेवक समाज को वित्तीय सहायता**

\*१६६. श्री ए० बी० वाजपेयी : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) योजना आयोग ने १९५९-६०, १९६०-६१ और १९६१-६२ के वर्षों में भारत सेवक समाज को कितनी वित्तीय सहायता दी;

(ख) यह राशि कैसे खर्च की गई और क्या भारत सेवक समाज के आय-व्यय की जांच महालेखा परीक्षक द्वारा की जाती है; और